

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/600(KB)2019  
IA(I.B.C)/632(KB)2023, IA(I.B.C)/1281(KB)2024,  
IA(I.B.C)/191(KB)2024, IA(I.B.C)/680(KB)2023,  
IA(I.B.C)/1087(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Kanishk Kejriwal Adv; ] for Suspended Board  
Mr. Patit Paban Biswal, Adv.

Mr. Shaunak Mitra, Adv.. ] for R-5 in IA 632 of 2023  
Mr. D. Majumdar, Adv.  
Ms. M. Senapati, Adv.

Mr. Rishav Banerjee, Adv. ] for HS Mercantile - IA849/2023 & IA632/2023  
Ms. Suranjana Chatterjee, Adv.

Mr. Mainak Bose, Adv. ] for RP  
Ms. P. Chowdhury, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Plan application has already been Reserved for Orders vide order dated 03.07.2024 and therefore, other IAs stand adjourned to **20.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**